

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Facility for Animal Tissue and Cell Culture, Pune, for the year 1993-94.
[Placed in Library. See No. LT-6588/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Ramani Research Institute, Bangalore, for the year 1993-94 alongwith Audited Accounts
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Ramani Research Institute, Bangalore, for the year 1993-94.
[Placed in Library. See No. LT-6589/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Immunology, New Delhi, for the year 1993-94.
[Placed in Library. See No. LT-6590/94]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1993-94.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune for the year 1993-94 together with Audit Report thereon.
[Placed in Library. See No. LT-6591/94]
- (iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Institute of Tropical Meteorology, Pune for the year 1993-94.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1993-94.
[Placed in Library. See No. LT-6592/94]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 1993-94.

Review on the working of and Annual Reports of projects and development India Ltd. Noida for 1993-94, Bengal Community Ltd. Calcutta for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Eduardo Falerio, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a)(i) Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 1993-94.
(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6594/94]
- (b)(i) Review by the Government of the working of the Bengal Immunity Limited, Calcutta, for the year 1993-94.
(ii) Annual Report of the Bengal Immunity Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6595/94]
- (c)(i) Review by the Government of the working of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1993-94.
(ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6596/94]
- (d)(i) Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 1993-94.
(ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6597/94]
- (e)(i) Review by the Government of the working of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1993-94.
(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Rohtas, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6598/94]

(f)(i) Review by the Government of the working of the Madras Fertilizers Limited, Madras, for the year 1993-94.

(ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6599/94]

(g)(i) Review by the Government of the working of the Fertilizers and Chemicals Travancore Limited, Udyog-mandal for the year 1993-94.

(ii) Annual Report of the Fertilisers and Chemicals Travancore Limited, Udyogmandal for the year 1993-94 alongwith Audited Accounts and comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT-6600/94]

(h)(i) Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6601/94]

(i)(i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1993-94.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6602/94]

(j)(i) Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6603/94]

(k)(i) Review by the Government of the working of the Paradeep Phosphate Limited, Bhubaneswar, for the year 1993-94.

(ii) Annual Report of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6604/94]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review by the Government (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6605/94]

(3) A copy each of the following papers (Hindi and English versions):—

(i) Memorandum of the Understanding between Hindustan Insecticides Limited and the Ministry of Chemicals and Fertilizers for the year 1994-95. [Placed in Library. See No. LT-6606/94]

(ii) Memorandum of Understanding between Hindustan Organic Chemicals Limited and Ministry of Chemicals and Fertilizers for the year 1994-95. [Placed in Library. See No. LT-6607/94]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Research and Development Centre, Pune, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English version) regarding Review by the Government of the working of the Electronics Research and Development Centre, Pune, for the year 1993-94. [Placed in Library. See No. LT-6608/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1993-94. [Placed in Library. See No. LT-6609/94]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Calicut, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Centre for Electronics Design and Technology, Calicut, for the year 1993-94. [Placed in Library. See No. LT-6610/94]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology, New Delhi, for the year 1993-94, alongwith Audited Accounts.

(ii) Statement (Hindi and English version) regarding Review by the Government of the working of the Centre for Materials for Electronics Technology, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6611/94]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Gorakhpur, for the year 1993-94, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Centre for Electronics Design and Technology, Gorakhpur, for the year 1993-94. [Placed in Library. See No. LT-6612/94]

Conduct of Election (Amendment) Rule, 1994

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): I beg to lay on the Table a copy of the Conduct of Elections (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. S.O. 758(E) in Gazette of India, dated the 21st October, 1994 under sub-section (3) of section 169 of the Representation of the people Act, 1951 together with a corrigendum thereto published in Notification S.O. 833(E) dated the 22nd November, 1994. [Placed in Library. See No. LT-6613/94]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) On behalf of Smt. Krishna Sahi. I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:—

- (a) (i) Statement regarding Review by the Government of the working of the Bharat Leather Corporation Limited, Agra for the year 1993-94.
- (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6614/94]
- (b) (i) Statement regarding Review by the Government of the working of the National Instruments Limited, Calcutta for the year 1993-94.
- (ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6615/94]
- (c) (i) Statement regarding Review by the Government of the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1993-94.
- (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in

(d) (i) Statement regarding Review by the Government of the working of the Nepa Limited, Nepanagar for the year 1993-94.

(ii) Annual Report of the Nepa Limited, Nepanagar, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6617/94]

(e) (i) Statement regarding Review by the Government of the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1993-94.

(ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6618/94]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 1993-94. [Placed in Library. See No. LT-6619/94]

(3) A copy each of the following papers (Hindi and English versions):—

(i) Memorandum of Understanding between the Bharat Bhari Udyog Nigam Limited and the Ministry of Industry (Department of Heavy Industry) for the year 1994-95. [Placed in Library. See No. LT-6620/94]

(ii) Memorandum of Understanding between the Hindustan Machine Tools Limited and the Department of Heavy Industry (Ministry of Industry) for the year 1994-95. [Placed in Library. See No. LT-6621/94]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Design, Ahmedabad, for the year 1993-94. [Placed in Library. See No. LT-6622/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palghat, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Fluid Control Research Institute, Palghat, for the year 1993-94. [Placed in Library. See No. LT-6623/94]